Filling under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

		Summary of claims received		Summary of claims admitted		Amount of	Amount of	Amount of claims Details in		Remarks, if any
Sl.						contingent	claims not	under	Annexure	
No.	Category of creditor	No. of claims	Amount	No. of claims	Amount of claims	claims	admitted	verification		
					admitted					
1	Secured financial creditors belonging to any class of creditors	1	79,53,78,488	1	79,53,78,488		-	-	1	
2	Unsecured financial creditors belonging to any class of creditors		-		-				2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
	Operational creditors (Government Dues)								7	
- 8	Operational creditors (other than Workmen and Employees and Government Dues)		-						8	
9	Other creditors, if any,								9	
	(other than financial creditors and operational creditors)									
Total		1	79,53,78,488	1	79,53,78,488	-	ı	-		

Annexure-1 Name of the corporate debtor: Sonarch International Private Limited; Date of commencement of liquidation: 04/09/2023; List of creditors as on: 07/10/2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

	l. Name of creditor	Details of	claim received	Details of claim admitted						Amount of contingent	Amount of any	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
•		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC		mutual dues, that may be set off			
1	Union Bank of India	07-10-2023	79,53,78,488	79,53,78,488	FC	-	=	No	100	-	-	-	-	
	TOTAL		79,53,78,488	79,53,78,488					100		-			

	Sonarch
Unpaid insolvency resolution process cost	-
Liquidation cost incurred till Date(A)	9,979
Liquidation cost incurred till Date(A)	
Public Announcement	9,979
Liquidator fees	
	9,979